

connections to them are provided on out-of-turn priority basis, depending upon capacity available in the concerned exchange.

All the demands of Legislatures of Andhra Pradesh have been met except some from Saifabad exchange of Hyderabad Telephone System. These telephones could not be provided due to shortage of exchange capacity. These connections are likely to be provided by the end of 1985 on expansion of the exchange.

Transfer of Gas Connections

4094. SHRI KAMLA PRASAD SINGH: Will the Minister of PETROLEUM be pleased to state :

(a) whether his Ministry's attention has been drawn to the decision of the Department of Telecommunications with regard to transfer of telephones ;

(b) if so, whether Government propose to extend a similar concessions to the people with regard to transfer of cooking gas connections ; and

(c) if so, the modalities thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :
(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Import of Fertilizers

4095. SHRI HANNAN MOLLAH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that despite the existence of several fertilizers units in Eastern region, the farmers of the region have to look forward to the arrival of ships with imports to meet their demands ; and

(b) if so, the reasons therefor and remedial measures taken therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) The consumption of fertilisers in the Eastern region is higher than the production of the fertiliser plants located in that region. Hence imported fertilisers are provided in order to meet the full requirements of the farmer.

Rooms Rented in Hotel Ranjit, Delhi by Indian Oil Corporation

4096. SHRI T. BASHEER : Will the Minister of PETROLEUM be pleased to state :

(a) whether Indian Oil Corporation rented any rooms in the Ranjit Hotel of ITDC during the last three years ;

(b) if so, the details of the contract entered into with the hotel ;

(c) whether the service of any real estate agent was hired ;

(d) if so, the details thereof ;

(e) the amount paid as service charges to the real estate agent ;

(f) whether any CBI or Central vigilance probe has been ordered ;

(g) if so, the details thereof ; and

(h) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir. Indian Oil Corporation hired 34 (28 single and 6 double) rooms covering approximately 6800 sq. ft. in Hotel Ranjit of I.T.D.C., in July, 1984.

(b) The details of the contract entered into with the Hotel are as under :

Licence Fee : Rs. 3,000/— per month per single room and Rs. 6,000/— per month per double room, excluding electricity charges. In addition, IOC agreed to pay telephone charges @ Rs. 100/— per room plus normal charges per call.